

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST
Central Zonal Bench
Suchna Bhawan, IIIrd Floor, Arera Hills

Date: 22nd February, 2016

TIME: 10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR HEARING				
1.	Original Application No. 125/2013(THC) (M.A.No.377/15 to 381/15) (M.A.No.850/15) (M.A.No.856/15) (M.A.No.857/15)	Villagers of Village Patanwati & 8 Ors. Vs. State of Rajasthan & 4 Ors.	Mr. Suresh Chand Sharma Mr. Vishal Bhatnagar Adv. Mr. Sandeep Singh, Adv. Mr. Sachin K. Verma, Adv. Ms. Sadhana Pathak Adv. Mr. Arvind Soni Adv. Mr. Vikram Singh Shekhawat Mr. Rohit Sharma Adv. Mr. Kedar Solanki Adv. Mr. Mukesh Meena Adv. Dr. M.S. Kachhwa Adv. Mr. Vishal Bhatnagar, Adv. Mr. Yogesh Bhatnagar, Adv. Mr. Siddharth Singh, Adv.	
2.	Original Application No. 76/2015(CZ)	Geela Ram Vs. State of Rajasthan & 4 Ors.	Mr. Mahendra Singh Kachhawa, Adv. Mr. Gyanendra Singh, Adv. Mr. Arvind Soni, Adv.	
3.	Original Application No. 10/2016(CZ)	Deependra Singh Vs. State of Rajasthan & 5 Ors.	Mr. Dharamvir Sharma, Adv.	
4.	Appeal No. 53/2015(CZ) (M.A.No.778/15) (M.A.No.793/15) (M.A.No.859/15) (M.A.No.863/15) (M.A.No.864/15)	Rajamal Vs. MP SEIAA & 5 Ors.	Mr. Ayush Dev Bajpai, Adv. Mr. Sachin K. Verma, Adv.	
5.	Appeal No. 52/2015(CZ) (M.A.No.777/15) (M.A.No.794/15) (M.A.No.858/15) (M.A.No.861/15) (M.A.No.862/15)	Mahesh Kumar Verma Vs. MP SEIAA & 4 Ors.	Mr. Ayush Dev Bajpai, Adv. Mr. Sachin K. Verma, Adv.	
6.	Original Application No. 144/2015(CZ)	Nagrik Upbhokta Margdarshak Manch Vs. State of M.P. & 6 Ors.	Mr. Dinesh Upadhyay, Adv. Mr. Manish Trivedi, Adv. Mrs. S. Tiwari, Adv. Mr. Santosh Mishra, Adv.	
7.	Appeal No. 02/2016(CZ) (M.A.No.67/16)	Ashish Gaur Vs. MPSEIAA & 6 Ors.	Mr. Shrey Raj Saxena, Adv. Mr. Rishi Raj Saxena, Adv.	
8.	Original Application No. 39/2015 (CZ) (M.A.No.753/15) (M.A.No.12/16)	Vinayak Parihar Vs State of M.P. & 5 Ors	Mr. Vijay Shahani, Adv. Ms. Poonam Shahani, Adv. Mr. Ramdarash Tiwari, Adv. Mr. Hitesh Mishra, Adv.	

9.	Original Application No. 17/2016(CZ)	Kusum Saxena & Ors. Vs. State of M.P. & 4 Ors.	Mr. Pulkit Godha, Adv.	
10.	Original Application No. 104/2015(CZ) (M.A.No.810/15)	Jagdish Meena Vs. State of Rajasthan & 3 Ors.	Mr. Jagdish Meena, Applicant Mr. Sachin K. Verma, Adv.	
11.	(M.A.No.127/16) in Original Application No.05/14(CZ) (M.A.No.124/16) (M.A.No.126/16)	Dr. Subhash C.Pandey <i>(Industries at Mandideep)</i> Vs. Union of India & 8 Ors.	Mr. Rajendra Babbar, Adv. for R-1 Ms. Parul Bhadoria, Adv. for Mr. Purushaindra Kaurav, Adv. R- 4 & 5 Mr. Sachin K. Verma, Adv. for R-6&9 Mr. Sandeep Singh, Adv. for R-3 Mr. Rajendra Giri, Adv. for R-7 Mr. Alkesh Agrawal Adv. Mr. Shrey Raj Saxena Adv. Mr. Ravi Kant patidar Adv. Mr. Ayush Dev Bajpai Adv. Mr. Deepak Gupta, Adv. Mr. Sambhav Sogani, Adv. Mr. Ayush Dev Bajpai, Adv.	
FOR COMPLIANCE				
12.	Original Application No.16/2014	Ram Singh &Ors. Vs. Union of India &7 ors.	Mr. Shantanoo Saxena, Adv. Mr. Sandeep Singh, Adv. for R-1 to 6. Mr. Sachin K. Verma, Adv. Mr. Guljari Lal, Adv. for R-5	
13.	Original Application No. 143/2013(THC)	Nagrik Upbhokta & Ors. Vs. State of M.P. & 10 Ors.	Mr. Manish Sharma, Applicant Mr. Deepesh Joshi, Adv. for R-1 Mr. Sachin K. Verma, Adv. For R-1,2&4 Ms. Parul Bhadoria Adv. for R-3 for Mr. Purushaindra Kaura Adv. Mr. Sandeep Singh, Adv. Mr. Yogmaya Agnihotri Adv. Mr. Om Shanker Shrivastava Adv.	
14.	(M.A.No.129/16) Appeal No. 49/2015(CZ) (M.A.No.59/16)	Sangwari Research Organisation Vs. State of M.P. & 5 Ors.	Mr. Rajesh Chand, Adv. Mr. Joseph Thomas, Adv. Mr. Pushpendra Kaurav, Adv. Ms. Parul Bhadoria, Adv. For – MPPCB	